


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.08.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 181/9/HDB/2018
NAME OF THE COMPANY	Sembmarine Kakinada Ltd
NAME OF THE PETITIONER(S)	Sri Sai Oilfield Equipments & Marine Services
NAME OF THE RESPONDENT(S)	Sembarine Kakinada Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Narendar Naik	Adv	9849387366	
Naresh Kumar Sangam	Adv		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy B. Manpal Reddy	Advocate	9000655656	

ORDER

Learned counsel Mr.D.Narendar Naik and Mr.Naresh Kumar Sangam present for Petitioner. Learned counsel Mr.V.Venkata Rami Reddy and Mr.B.Manpal Reddy present for Respondent.

At request of both sides counsels, list the matter on 06.09.2018.


MEMBER JUDICIAL